IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(CAA)-67(PB)/2017

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YP Investment Pvt. Ltd. And Magnum Strips and Tubes Ltd.

.....Petitioner

SECTION:

UNDER SECTION 230 to 232

:

:

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

Mr. Jeevesh Nagrath & Mr. Pratham Sharma, Advocates

For the OL

Ms. Saumya Parmarthi, Advocate

For the RD (NR)

Mr. C. Balooni, Company Prosecutor

ORDER

A copy of the affidavit filed by the Official Liquidator dated 10.08.2017 is not available with the learned counsel for the petitioner. Let the same be supplied to him during the course of the day.

List for further consideration on 10.10.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

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(DEÉPA KRISHAN) (MEMBER TECHNICAL)

-54-

12.09.2017 VINEET